GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 897 TO BE ANSWERED ON 03rd DECEMBER, 2024

IRREGULARITIES IN MEDICAL COLLEGES

897. SHRI NEERAJ DANGI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware of the fact that many medical colleges in the country have many shortcomings like poor teaching quality and just 50 per cent student attendance;
- (b) whether the National Medical Commission has confirmed the frauds, irregularities and malpractices in medical colleges in the country as per its assessment if so, the details thereof and the steps taken to check them; and
- (c) the details of efforts made by Government to take strict action against the illegal activities of medical colleges and to what extent these have been successful?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a) to (c): The Section 10 of National Medical Commission (NMC) Act, 2019 empowers NMC to lay down policies for maintaining a high quality and high standards in medical education and make necessary regulations in this behalf. NMC has informed that following guidelines and Regulations have been formulated and notified to ensure quality of medical education:
 - "Guidelines for Under Graduate (UG) courses under establishment of New Medical Institutions, Starting of New Medical Courses, Increase of Seats for Existing Courses & Assessment and Rating Regulations, 2023 known as "UG- MSR 2023".
 - ii. "Maintenance of Standards of Medical Education Regulations, 2023 (MSMER-2023)".

Further, for UG courses necessary directions in the form of Circular, Regulations, Guidelines, Public Notices, etc. have been issued by Under Graduate Medical Education Board for implementation of Aadhar Enabled Biometric Attendance System (AEBAS). As per the Post

Graduate Medical Education Regulation (PGMER) 2023, the PG students are required to have at least 80% attendance to become eligible for appearing in the final examination to curb low attendance of PG students.

Norms of National Medical Commission provide for monitoring of Standard of Medical Education in Medical Colleges through Annual Disclosure Report. Further, the faculty attendance is monitored on the basis of Aadhar Enabled Biometrics Attendance System (AEBAS). If any College is found to have failed in complying with the rules and regulations of NMC or with the minimum standard requirements, penalty can be imposed as prescribed by the Boards of NMC.
